

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 220 of 2020

IN THE MATTER OF:

360 Realtors LLP

...Appellant

Versus

G M Infinite Dwelling(India) Pvt. Ltd.

...Respondent

Present:

Appellant : Mr. Vaibhav Mahajan Advocate

Respondent: Mr. S.P. Singh Chawla, Mr. Shubham Bansal Advocates

ORDER

25.02.2020 Due to paucity of time, the matter could not be taken up. One week's time is granted to file Reply Affidavit. Rejoinder, if any, may be filed within one week thereof.

Post the matter For Admission '(After Notice)' on **27th March, 2020.**

(Justice Venugopal M.)
Member (Judicial)

(V.P.Singh)
Member (Technical)

(Alok Srivastava)
Member(Technical)

sr/nn